



THE HIGH COURT OF KERALA

78841

Kochi : 682 031
Dated : 11.09.2018

PROCEEDINGS

High Court Establishment - Panel for appointment to the category of Computer Assistant Grade II, High Court – orders issued.

Read: High Court O. M. No. A2-41333/2017 dated 23.11.2017

ORDER No. A2 - 41333/2017(1)

The following members of the High Court service, who have passed the Typing Speed Test and test on Computer Proficiency held on 07.04.2018 for appointment as Computer Assistant Grade II in the High Court, are included in the panel for appointment as Computer Assistant Grade II, High Court, in accordance with their seniority;

1. Smt. Chitralekha T. R., Office Attendant
2. Smt. Anu V. K., Office Attendant

The panel shall remain in force for a minimum period of one year from today and shall continue to remain in force until the publication of a fresh panel or till the expiry of two years, whichever is earlier.

(By Order)


Sureshkumar D.
Assistant Registrar

To

The Smt. Chitralekha T. R. (to be acknowledged on the O/C)

Smt. Anu V. K., Office Attendant, High Court now on deputation to Kerala Administrative Tribunal, Thiruvananthapuram (through the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram)

The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)

The Joint Registrars, High Court

The Public Relations Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Assistant Registrar in charge of K Section & Chief Librarian, High Court

The Section Head, 'K' Section, High Court

The Confidential Assistants to the Registrars, High Court

The Finance Wing, High Court.

P. T. O.

17887

The 'G' (Accounts - II & III) Sections, High Court.

The 'IT' Section, High Court (for uploading in the website)

The A3 and A4 seats, High Court

The Administrative Records Section, High Court

The Notice Board, High Court

The file.